

\220

SLP(C)No. 5216-5218 OF 2004

ITEM No.7

Court No. 2

SECTION IVA

A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.5216-5218/2004

(From the judgement and order dated 18/02/2003 in WA 2501/00,C/W WA 2500
and WA 1677/00 of The HIGH COURT OF KARNATAKA AT BANGALORE)

STATE OF KARNATAKA & ANR.

Petitioner (s)

VERSUS

SANGAPPA DYAVAPPA BIRADAR & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for c/delay in filing SLP)

Date : 01/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)

Mr. Sanjay R. Hegde,Adv.

For Respondent (s)Ms. Kiran Suri,Adv.

Ms. Amrita Swarup, Adv.

Mr. Himanshu Bultan, Adv

UPON hearing counsel the Court made the following

O R D E R

Adjourned by three weeks at the request of the learned

counsel for the respondent.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER